

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MOONRIVER RESORTS PRIVATE LIMITED Date of Commencement of Liquidation: 04-11-2022; List of Stakeholders as on Date: 04-11-2022; Name of IP: Mr. Jasin Jose; Process Number: 1; Last 5 digitof registration number: 11225

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	210936930.59	210907430.59		0	29500	0	Annexure 3
4	Unsecured financial creditors	9	45837655	45277140		0	560515	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0		0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0		0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1548500	1548500		0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	Annexure 9
Total		12	258323085.59	257733070.59		0	590015	0	